

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-3547-JK (LD) of 2024

DATED:- 18 - 03 - 2024

Post facto sanction is hereby accorded to the appointment of Officer's of Sher-I- Kashmir Institute of Medical Sciences (SKIMS) Soura Srinagar as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated: 18.03.2024

No:- LAW-OIC/3/2024

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Administrative Secretary, Health and Medical Education Department
7. Additional Secretary (Law) SKIMS. (This is with reference of his letter no. SIMS/301/548/2024-94-95 dated 16.03.2024)
8. Director Litigation , Srinagar/ Jammu.
9. Law Officer concerned
10. Officer In Charge Litigation(OIC).
11. Private Secretary to Chief Secretary for information of Chief Secretary.
12. Private Secretary to Secretary Law.
13. Incharge Website.
14. Government Order file.
15. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Annexure to the Government Order No.3547-JK(LD) of 2024 dated 18.03.2024

S.No.	Case title	OIC
1	Mushtaq Ahmad Wani Vs Aabid Rashid Sec To Government CCPS No. 375/2022	Prof Parvaiz A. Koul Director SKIMS & EOSG
2	Fayaz Ahmad Bhat Vs Director SKIMS and Ors CCPS No. 136/2023	
3	Insha Sami Baba Vs Aabid Rashid and Anr CCPD No. 10/2023	
4	Farooq Ahmad Sangii VS Director SKIMS and Anr CCPS No. 480/2022	
5	OM in Arbitration Matter Ghulam Mohd Dar AA No. 2/2005	Ms Iram Executive Engineer Civil PW(R&B) Division Soura
6	Sajad Rashid and Ors Vs Govt of India & Ors OA No. 258/2023	Mr Firdous Ahmad Dar, Administrative Officer (Policy)

Am

Parvaiz